

(a) whether the Anta gas based power project is pending with the Union Government for approval; and

(b) if so, the time by which it is likely to be accorded approval?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) A proposal for expansion of the Anta Gas Based power project with 430 MW capacity has been submitted by National Thermal Power Corporation. The proposal was techno-economically appraised by the Central Electricity Authority in October, 1988 and was found to be in order subject to confirmation with regard to fuel linkage, clearance from environmental angle, confirmation of water availability etc. The project was considered by CEA for variable load operation. A decision has since been taken that gas power stations should operate on base load. Therefore, the project requires tying up gas linkage for operation under base load before an investment decision for the project is taken.

Approval to Kol Power Project

4697. SHRI RAM NARAIN BERWA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Kol Power Project is a joint venture of the Governments of Rajasthan and Himachal Pradesh;

(b) if so, whether this project is at present pending with Nathpa Jhakri Power Corporation and

(c) if so, the time by which

approval is likely to be accorded to this project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The Kol Dam Hydro-electric project will be executed by Nathpa Jhakri Power Corporation, which is a joint venture of Government of India and Government of Himachal Pradesh. The cost of the project will be shared in the ratio 75:25 between the two Governments. The project has been cleared by the public Investments Board. Work on the project will commence after approval by the Cabinet

Complaints against LPG Agencies

4698. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether certain cases of irregularities have come to the notice of vigilance department of Indian Oil Corporation Limited against LPG distributors during the last three years; particularly in Delhi;

(b) if so, the year-wise details of the complaints particularly in Delhi;

(c) the action taken or proposed to be taken on these complaints; and

(d) the time by which the pending complaints are proposed to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) to (d) Since 1988, sixty-four complaints have been received

by the Vigilance Department of Indian Oil Corporation. All the complaints have been investigated and appropriate action has been taken in accordance with the Marketing Discipline Guidelines wherever the complaints have been established. The pending cases shall be decided as soon as possible.

[English]

Bridge at Jajpur-Keonjhar Road Junction

4699. SHRI ANADI CHARAN DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the funds allocated and spent upto June 30, 1991 for the construction of railway over-bridge at Jajpur-Keonjhar Road Junction of South Eastern Railway;

(b) the reasons for the slow progress of the work; and

(c) the extent of the work completed so far the target date of its completion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAY (SHRI MALLIKARJUN): (a) An outlay of Rs. 18.93 lakh has been allocated for the work in the year 1991-92. The expenditure incurred up to 30-6-91 is Rs. 20.20 lakh

(b) Initially there has been a set back due to failure of the contractor in progressing the work of bridge proper across the railway track

(c) The present progress on the railway portion of bridge proper is 5%; that on the bridge approaches executed by the State Government is 12%. Though the railway is likely to complete the bridge proper by March, 93 completion of the entire

work will depend on the completion of the bridge approaches by the State Government.

Economic Return from Railway Lines

4700. SHRI BHAGEY GOBARDHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of economic return as percentage of the investment for new railway lines;

(b) the list of new lines opened during the Seventh plan which are not giving positive economic returns; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) New Railway Lines yielding an annual financial return of 12% or more by adopting Discounted Cash Flow Technique are treated as viable.

(b) of the new lines opened during the Seventh plan for which annual financial review has been carried out. Santragachi-Bargachia and Tupkadi-Talgaria have shown negative financial return.

(c) Mainly due to higher working expenses.

Demand of Petroleum and Petroleum Products

4701. SHRI BHAGEY GOBARDHAN: Will the Minister of PFT-ROLEUM & NATURAL GAS be pleased to state:

(a) the percentage demand for petroleum and petroleum products met by indigenous production during the preceding three years, year-wise: